

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

CP(IB) No. 103/7/HDB/2023
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Sunway Opus International Pvt Ltd

...Financial Creditor

AND

Opus Developers and Builders Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Vivek Reddy along with the counsel on record Mr Sai Sanjay Suraneni, for Petitioner present physically.

Learned senior counsel Mr Avinash Desai, for Respondent present through Video Conference.

Due to power break down in Hon'ble NCLT, this matter could not be taken up. Matter adjourned to 12.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)